

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S SIDDHI AGROFOODS PRIVATE LIMITED
MANUFACTURING AND PROCESSING OF RAW AND PARBOILED RICE (RICE
MILL)

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Siddhi Agrofoods Private Limited CIN: U15142CT2004PTC016884 PAN: AAICS6204K
2.	Address of the registered office	9, Annapurna Complex, Agrasen Road, Raipur, Chhattisgarh, India, 492001
3.	URL of website	There is no website of Corporate Debtor (CD).
4.	Details of place where majority of fixed assets are located	The fixed assets are located at Rice Mill in Village Satpara approx. 25 km from Raipur, Chattisgarh.
5.	Installed capacity of main products/ services	260 MT per Day
6.	Quantity and value of main products/ services sold in last financial year	The Rice Mill is closed and has suspended its operations from August 2016.
7.	Number of employees/ workmen	There are no employees/ workmen as on the insolvency commencement date.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email : E-mail: ip.safpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the following email : E-mail: ip.safpl@gmail.com
10.	Last date for receipt of expression of interest	01.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	04.07.2024
12.	Last date for submission of objections to provisional list	09.07.2024
13.	Date of issue of final list of prospective resolution applicants	12.07.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17.07.2024
15.	Last date for submissions of resolution plans	16.08.2024
16.	Process email id to submit EOI	ip.safpl@gmail.com

Sd/-

Sushanta Kumar Choudhury
Resolution Professional

Siddhi Agrofoods Private Limited- Under CIRP
IBBI Reg. No.: IBBI/IPA-003/00292/2020-2021/13238
AFA: AA3/13238/02/171024/300968 valid upto 17.10.2024

Place: Kolkata
Date: 01.06.2024